

SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC741 of 2015, in respect of Ahilya Commercial Pvt. Ltd. in the matter of M. P. Investment and Consultancy Services Ltd.

A Recovery Certificate No. RC741 of 2015 dated July 13, 2015, has been drawn up by the Recovery Officer against Ahilya Commercial Pvt. Ltd. (PAN: AACCA2226R) ["Defaulter"] for a sum of **Rs. 6,63,882/- (Rupees Six Lakhs Sixty-Three Thousand Eight Hundred Eighty-Two Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. PKB/AO-10/2010 dated January 22, 2010 against Ahilya Commercial Pvt. Ltd. (PAN: AACCA2226R) in the matter of M. P. Investment and Consultancy Services Ltd.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: December 30, 2025  
Place: Kolkata



Mitrajeeet Dey,  
RECOVERY OFFICER

मित्रजीत दे / Mitrajeeet Dey  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिश्रूति और विनियोग बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata